

(c) how many of the voluntary Organisations of different tribal ethnic groups received such grants so far;

(d) the steps taken by the States so far to encourage the voluntary Organisations of selected tribal ethnic groups to take full advantage of this massive programme; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) to (c). The Adult Education Programme is applicable to the country as a whole and is not planned on regional basis. It, however, envisages special attention to be paid to groups and regions which have a concentration of illiterates. Priority is given for organisation of programmes for women and weaker sections of society which have low literacy rates.

Under the Central Scheme of Assistance to Voluntary Agencies working in the field of Adult Education, registered organisations fulfilling the conditions of eligibility are given grant-in-aid on the recommendation of the State Government concerned. The main criteria for approval of the agency for receiving government grant is its expertise, capability and viability to run adult education projects.

Koraput-Rayagada Line

710. SHRI GIRIDHAR GOMANGO: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Planning Commission approved the Koraput-Rayagada Railway line for inclusion in Six Plan and cleared the project for execution in Annual Plan 1981-82;

(b) if so, whether his Ministry has taken investment decision for starting of execution of the project;

(c) if so, funds allotted for the year 1981-82 for construction of a railway line and other works of the line; and

(d) the measures taken by his Ministry to complete the line in record time keeping in view the Alumina and Aluminium projects of Koraput District of Orissa State?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) Yes.

(b) Yes.

(c) For commencing preliminary works immediately, an amount of Rs. 20 lakhs has been withdrawn from the Contingency Fund of India and an Urgency Certificate sanctioned to that extent. Action is in hand to obtain legislative sanction for this new work and for allotment of funds required during the current year (1981-82).

(d) Necessary steps are being taken to ensure that the Railway construction works progress keeping pace with the progress of work on the Aluminium Project.

Promotion of Tribal Languages

711. SHRI GIRIDHAR GOMANGO: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government are aware that some tribal ethnic groups of the people invented the scripts of their own language;

(b) if so, the names of the tribal languages for which the scripts have been invented so far;

(c) whether his Ministry considered that script and the language one among the developed/developing Indian languages;

(d) if so, the financial assistance sanctioned and released to the voluntary organisation for preservation and